

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/116/2016
NAME OF THE PETITIONER(S)	:	A.R. Rajasekar
NAME OF THE RESPONDENT(S)	:	M/s i Gen Power System Private Limited & 3 others
UNDER SECTION	:	111, 237, 397/398, 402, 403 & 406
<hr/>		
S.No.	NAME (IN CAPITAL)	DESIGNATION
		<hr/>
		REPRESENTATION BY WHOM
<hr/>		

1) K. RAMA RAO
G.V. MOHAN KUMAR

Counsel for Respondents G. V. Mohan Kumar

Counsel for
Petitioner

Sai Vihari

2) Sai Vihari
M. Hanumanth Kumar

ORDER

Counsel for petitioner/applicant in the CA present. Counsel for R2 to R4 present. Counsel for petitioner is directed to send private notice to R1 in the CA and file proof of the same by way of an affidavit by the next date of hearing. Put up on 15.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)